



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 08.04.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Rajpal Yadav, VP			Co-Author: Sh. Krinwant Sahay, AM			
1	ITA No. 1154/Chd/25	Sh. Mithu Singh	B	12.03.2026	08.04.2026	Allowed
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 1382/Chd/25	Jarnail Singh	A	12.03.2026	08.04.2026	Dismissed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Rajpal Yadav, VP			
1 to 4	ITA Nos. 1056 to 1058 & 1060/Chd/25	Smt. Ranjna Kumari	A	23.03.2026	08.04.2026	Partly Allowed
5 to 7	ITA Nos. 1046 to 1048/Chd/25	Inder Kalta	A	23.03.2026	08.04.2026	Partly Allowed
8 to 10	ITA Nos. 1049 to 1051/Chd/25	Kalta Liquars	A	23.03.2026	08.04.2026	Partly Allowed
11 to 14	ITA Nos. 1052 to 1055/Chd/25	Rajesh Kumar & Co.	A	23.03.2026	08.04.2026	Partly Allowed
15 to 17	ITA Nos. 1433 to 1435/Chd/25	Rahul Thakur	A	23.03.2026	08.04.2026	Partly Allowed
18	ITA No. 86/Chd/25	Homelife Buildcon P. Ltd.	A	24.03.2026	08.04.2026	Partly Allowed
19	ITA No. 76/Chd/25	Homelife Buildcon P. Ltd.	A	24.03.2026	08.04.2026	Allowed
20 & 21	ITA Nos. 374 & 151/Chd/25	By Deptt	A	24.03.2026	08.04.2026	Dismissed
Author: Sh. Krinwant Sahay, AM			Co-Author: Sh. Laliet Kumar, JM			
1	ITA No. 1847/Chd/25	Tashi Chheoling Nunnery Monastery	B	25.03.2026	07.04.2026	Allowed
Author: Sh. Rajpal Yadav, VP			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 1220/Chd/24	Rajiv Sardana	SMC	21.01.2026	08.04.2026	Allowed
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 1407/Chd/25	Sajjan Singh	SMC	16.03.2026	08.04.2026	Dismissed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Rajpal Yadav, VP			
1	ITA No. 1305/Chd/25	Himanshu Kawatra	SMC	07.04.2026	07.04.2026	Allowed
2	ITA No. 130/Chd/24	Liaqat Ali	SMC	08.04.2026	08.04.2026	Allowed


Assistant Registrar